

**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE:  
CENTRAL DISTRICT: DELHI**

**ORDER.**

In partial modification of Duty Roster bearing No. 7176-7248/CJM/Central/SS/DR/2025 dated 22-07-2025 for the month of August-2025, It is hereby ordered that following Ld. Judicial Magistrates, First Class, Central District, shall work as Duty Magistrate on the dates mentioned against their names. Further, the dispatch date of Duty Roster, mentioned as 22-08-2025 be read as 22-07-2025. Rest of the conditions shall remain unchanged.

SI No.	Name of Ld. JMFC	Day of Duty
1	Ms. Shipra Dhankar, JMFC R/o D-52, Panchsheel Enclave, New Delhi (In place of Ms. Preeti, JMFC)	03-08-2025
2	Ms. Preeti, JMFC R/o H No. 465, Nehru Enclave, Allpur, Delhi. (In place of Ms. Shipra Dhankar, JMFC)	31-08-2025

(ABHISHEK KUMAR)  
Chief Judicial Magistrate  
Central District, THC, Delhi.

Dated: 01-08-2025

No. 7756-7828/CJM/Central/SS/DR/2025

**Copy forwarded for information to:-**

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.  
(Through Ld. Principal District & Sessions Judge (HQs), Delhi.
02. The Ld. Principal District & Sessions Judge (HQs), Delhi.
03. The Ld Officer In-Charge, Pool Car, THC, Delhi.
04. The Ld. CJMs, all Districts, Delhi/ New Delhi.
06. The Ld. Secretary, DLSA, Central District, THC, Delhi.
06. The Ld. Administrative Civil Judge, Central District, Delhi
07. The Ld. ACJMs/JMs, 1<sup>st</sup> Class, Central District, THC and Railway Courts, Delhi
08. The Ld. Principal Magistrates, JJB-I, II & III, Delhi/New Delhi.
09. The Director, Prosecution, THC, Delhi.
10. The Commissioner of Police and DCSP, North, Central and West District.
11. The I G (Prison), Tihar Jail, Delhi/ New Delhi.
12. The Secretaries, Bar Association, THC/PHC/KKD/Rohini/Dwarka & Saket Courts.
13. The Nazarat Branch/Filing Section, Central District, THC, Delhi.
14. The AO (I), Computer Branch, Central District, Delhi.
15. The Care Taking Branch, THC, Delhi.
16. The Superintendent Jail, New Delhi/ Law Officer, Tihar Jail/ Lock-Up Incharge, THC, Delhi.
17. For uploading on Central Web-site Committee through LAYER.
18. The Video Conferencing Room, THC, Delhi.
19. The Cash Branch, THC, Delhi
20. Reader to CJM, Central District, Delhi.
21. The Dealing assistant (Leave), Judicial Branch and Admn. Branch-I, II & III, Central, THC,
22. The Guard File.

(ABHISHEK KUMAR)  
Chief Judicial Magistrate  
Central District, THC, Delhi.